

COURT NO. 27
THE HONOURABLE SRI JUSTICE ABHINAND KUMAR SHAVILI
THE HONOURABLE SRI JUSTICE LAXMI NARAYANA ALISHETTY

To be heard on Tuesday the 30th day of July 2024 (AT 10:30 AM - HYBRID MODE)
NOTE-For Registration - <https://tshc.vconsol.com/register> For attending Court Proceedings -
<https://tshc.vconsol.com/login>

(DAILY LIST)

SNO	CASE	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR PRONOUNCEMENT OF JUDGMENT</u>				
1	LAAS/25/2016	GP FOR APPEALS	G MADHUSUDHAN REDDY	NIZAMABAD
2	LAAS/626/2017 IA 4/2017(LAASMP 1965/2017)(Vacate Stay Petition) LAAS/627/2017 LAAS/632/2017	GP FOR APPEALS	J JANAKIRAMI REDDY	MAHABUBNAGAR
3	LAAS/627/2017	GP FOR APPEALS	J JANAKIRAMI REDDY	MAHABUBNAGAR
4	LAAS/632/2017	GP FOR APPEALS	J JANAKIRAMI REDDY	MAHABUBNAGAR
<u>FOR WITHDRAWAL</u>				
5	WA/285/2024 IA 1/2024(Permission Petition)	VUTHPALA SUNIL KUMAR	GP FOR SERVICES II R PADMA REKHA (SPL C MGNREGS) (R4)	MULUGU
<u>FOR ADMISSION</u>				
6	WA/886/2024 IA 1/2024(Condone Delay Petition) IA 2/2024(Suspension Petition)	M RAMGOPAL RAO (SC FOR TSPSC)	SRIKANTH CH GODA RAMALAKSHMI (R5) GP FOR MEDICAL HEALTH FW (R4)	HYDERABAD
7	WP/20275/2024 IA 1/2024(Direction Petition)	K R K V PRASAD	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA	HYDERABAD
<u>FOR DISMISSAL</u>				
8	LAAS/80/2010	DEEPAK BHATTACHARJEE	GP FOR APPEALS	MAHABUBNAGAR
9	LAAS/1124/2011	GP FOR APPEALS		NIZAMABAD
10	LAAS/301/2013	GP FOR APPEALS	P DEVENDER	KARIMNAGAR
11	LAAS/302/2013	P SRIDHAR REDDY	GP FOR APPEALS	RANGA REDDY
12	WA/116/2010	GP FOR SCHOOL EDUCATION	G V L MURHTY ADDL ADVOCATE GENERAL (R18)	HYDERABAD
13	WA/597/2016 IA 1/2024(Additional Affidavit)	DEEPTI ANAND VARIKUTI	V UMA DEVI	HYDERABAD
14	WA/1412/2016 IA 1/2017(WAMP 434/2017)(Fix an Early Date)	S ASHOK ANAND KUMAR	P S RAJASEKHAR P PANKAJ REDDY (R18)	HYDERABAD
15	WA/1951/2017 IA 1/2017(WAMP 3790/2017)(Condone Delay Petition) IA 2/2017(WAMP 3791/2017)(Dispense with Petition)	P VENKATESWAR RAO	N VASUDEVA REDDY	HYDERABAD
16	WA/963/2018	V NARASIMHA GOUD	GP FOR TRANSPORT N VASUDEVA REDDY(SC FOR RTC) (R2)	RANGA REDDY

17	WP/11020/2011 IA 1/2011(WPMP 13535/2011)(Stay Petition)	T N M RANGA RAO BICHALA ARUNA	SRINIVAS RAO D	RANGA REDDY
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FOR COMPLIANCE

18	CC/326/2019	ARVIND KUMAR KATA	KISHORE RAO PUSKURU (SC FOR TS ZILLA PARISHADS) S RAHUL REDDY (R2) GP FOR SERVICES II (R3) SR NOTICE SERVED, ORDER DT.16.10.19. order dt: 06/06/2023. RR 2 and 3 notice sent through the chief judge city civil court hyderabad and by rpad.	KHAMMAM
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ADMISSION

19	CC/850/2023 IA 1/2023(Permission Petition)	K S V SUBBA RAO	P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) RR 1 and 2- Notice sent by RPAD not yet returned served.	BHADRADRI KOTHAGUDEM
20	WA/1524/2017 IA 1/2017(WAMP 2822/2017)(Suspension Petition)	P V KRISHNAIAH	GP FOR SERVICES I	HYDERABAD
21	WA/940/2023 IA 1/2023(Condone Delay Petition) IA 3/2023(Set Aside Petition)	K UDAYA SRI	DOMINIC FERNANDES (SC FOR FCI)	HYDERABAD
22	WA/943/2023 IA 1/2023(Condone Delay Petition) IA 3/2023(Direction Petition) IA 4/2023(Set Aside Petition)	K UDAYA SRI	DOMINIC FERNANDES S RAHUL REDDY (R4) DOMINIC FERNANDES (SC FOR FCI) (R2)	HYDERABAD
23	WA/203/2024 IA 2/2024(Condone Delay Petition) IA 3/2024(Suspension Petition) IA 4/2024(Suspension Petition)	J SUDHEER	DR K LAKSHMI NARASIMHA (SC FOR UBI)	HYDERABAD
24	WA/227/2024 IA 1/2024(Condone Delay Petition) IA 2/2024(Suspension Petition)	V NITESH	GP FOR LABOUR K NIRMAL KUMAR PRASAD (R3)	RANGA REDDY
25	WA/269/2024 IA 1/2024(Condone Delay Petition) IA 2/2024(Suspension Petition)	ABDUL QUDDUS MOHD	GP FOR SERVICES I J SUDHEER (R3)	HYDERABAD
26	WA/684/2024 IA 1/2024(Direction Petition)	CH VENKAT RAMAN	P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD)	MANCHERIAL
27	WA/704/2024 IA 1/2024(Suspension Petition)	AVADESH NARAYAN SANGHI	V UMA DEVI	HYDERABAD
28	WA/715/2024 IA 1/2024(Direction Petition)	K G RAVIKANTH	GP FOR SERVICES I M RAMGOPAL RAO (SC FOR TSPSC) (R3)	NALGONDA
29	WA/833/2024 IA 1/2024(Stay Petition) IA 2/2024(Stay Petition) WA/779/2024 WA/830/2024	M S ANWAR SIDDIQUI (SC FOR TS TDC)	CH GANESH	HYDERABAD
30	WA/779/2024 IA 1/2024(Condone Delay Petition) IA 2/2024(Stay Petition)	M S ANWAR SIDDIQUI (SC FOR TS TDC)	B BALAMUKUNDA RAO GP FOR GENERAL ADMINISTRATION (R2) GP FOR YOUTH SERVICES (R3)	HYDERABAD

31	WA/830/2024 IA 1/2024(Condone Delay in Rep) IA 2/2024(Stay Petition)	M S ANWAR SIDDIQUI (SC FOR TS TDC)	CH GANESH	HYDERABAD
32	WA/848/2024 IA 1/2024(Stay Petition)	A KRISHNAM RAJU	RAJA MOHAN RODDA	HYDERABAD
33	WP/32538/2016 IA 2/2016(WPMP 39436/2016)(Dispense with Petition) IA 3/2016(WPMP 40253/2016)(Stay Petition)	S RAHUL REDDY	GP FOR PANCHAYAT RAJ RURAL DEV DR K LAKSHMI NARASIMHA (R65)	KARIMNAGAR
34	WP/7448/2017 IA 1/2017(WPMP 7450/2017)(Vacation Motion Letter) IA 2/2017(WPMP 9158/2017)(Direction Petition)	A HARIPRASAD REDDY K UDAYA SRI	GP FOR MEDICAL HEALTH FW(AP) GP FOR SERVICES I (R62)	NIZAMABAD
35	WP/23124/2018 IA 1/2018(Direction Petition)	K SUDHAKAR REDDY	P SARADA T BALAJI(SC FOR EPFO) (R4) S N VEERENDER SINGH (R3) T BALAJI(SC FOR EPFO) (R5) T BALAJI(SC FOR EPFO) (R6) R2 R4 R5 R6 UNSERVED ,::	HYDERABAD
36	WP/19383/2019 IA 1/2019(Suspension Petition)	A RAGHU KUMAR	B NARASIMHA SARMA	HYDERABAD
37	WP/22743/2019 IA 1/2019(Suspension Petition) IA 1/2022(Miscellaneous Petition)	C RAKEE SRIDHARAN	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA GADI PRAVEEN KUMAR (R2) GADI PRAVEEN KUMAR(Sr. SC FOR CENTRL GOVT) (R1)	HYDERABAD
38	WP/23887/2019 IA 1/2019(Suspension Petition)	M VIDYASAGAR	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA A RAGHU KUMAR (R3) NAMAVARAPU R RAO(CENTRAL GOVT COUNSEL) (R1)	HYDERABAD
39	WP/1866/2021 IA 1/2021(Direction Petition) IA 1/2023(Additional Documents Petition)	NAUMENE SURAPARAJ KARLAPALEM	L PRANATHI REDDY (Sr SC FOR CENTRAL GOVT) PUSHPINDER KAUR (R3) T S VENKATARAMANA (R2)	HYDERABAD
40	WP/2521/2021 IA 1/2021(Direction Petition)	K R K V PRASAD	PUSHPINDER KAUR ANJALI AGARWAL (R5)	HYDERABAD
41	WP/32084/2021 IA 1/2021(Suspension Petition)	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA	P BHASKAR THE ADVOCATE GENERAL (R3)	HYDERABAD
42	WP/26147/2023 IA 1/2023(Suspension Petition) IA 2/2023(Stay Petition)	G TRINADHA RAO	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA	MEDCHAL- MALKAJGIRI
43	WP/32219/2023 IA 1/2023(Stay Petition)	P SRI RAM	GP FOR REVENUE Y SUDERSHAN REDDY (R4) Y SUDERSHAN REDDY (R2)	MEDCHAL- MALKAJGIRI
44	WP/32776/2023 IA 1/2023(Direction Petition) WP/24933/2017	K R K V PRASAD	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA	HYDERABAD
45	WP/24933/2017 IA 1/2017(WVMP 4008/2017)(Vacate Stay Petition) IA 2/2017(WPMP 30892/2017)(Suspension Petition)	VIVEK CHANDRA SEKHAR S ANJALI AGARWAL	K R K V PRASAD	HYDERABAD

46	WP/8390/2024 IA 1/2024(Suspension Petition)	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA	M SRIKANTH	HYDERABAD
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INTERLOCUTORY

47	WP/14887/2014 IA 1/2017(WPMP 32690/2017)(L R Petition)	THE ADVOCATE GENERAL ADDL ADVOCATE GENERAL II	MOHD MOINUDDIN SARANG AFZULPURKAR (R8) MIRZA SAFIULLA BAIG (R21) M PRATHEEK REDDY (R53) V MURALI MANOHAR (R60) SARANG AFZULPURKAR (R16) V MURALI MANOHAR (R46) N RAGHAVAN (R20) S SRINIVASA CHARY (R19) SARANG AFZULPURKAR (R5) SARANG AFZULPURKAR (R14) SARANG AFZULPURKAR (R6) V MURALI MANOHAR (R47) SARANG AFZULPURKAR (R7) SARANG AFZULPURKAR (R4) D JAGAN MOHAN REDDY (R18) SARANG AFZULPURKAR (R13) SARANG AFZULPURKAR (R10)	HYDERABAD
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48	LAAS/104/2022 IA 2/2022(Stay Petition) IA 1/2023(Permission Petition)	Y RAMA RAO(SC FOR HMDA)	CHANDRASHEKHAR REDDY GUMMADI CAVEAT FILED BY M/S G.CHANDRASHEKHAR REDDY(10511)- FOR-RR-1 TO 5 & 7 TO 10 R-6-DIED VIDE C.T.(PER LRS) MEMO FILED VIDE USR NO.113596/2022 COUNTER AFFIDAVIT FILED VIDE USR NO. 48823/2023	RANGA REDDY
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49	WA/1469/2016 IA 2/2016(WAMP 3129/2016)(Suspension Petition)	A RAVI BABU(SC FOR TSRTC)	V NARASIMHA GOUD	NALGONDA
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50	WP/18397/2013 IA 1/2013(WPMP 22468/2013)(Stay Petition) IA 1/2024(Direction Petition) IA 2/2024(Fix an Early Date)	Y KRISHNA MOHAN RAO	GP FOR REVENUE D JAGADESHWAR RAO (R18) D JAGADESHWAR RAO (R2) D JAGADESHWAR RAO (R3)	HYDERABAD
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51	WP/31467/2018 IA 1/2018(Direction Petition)	T RAJINIKANTH REDDY	GP FOR MCPL ADMN URBAN DEV R 2 UN SERVED,	NALGONDA
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52	WP/9142/2020 IA 1/2020(Direction Petition) WP/5676/2020	P ANUSHA	K UDAYA SRI ANUP KOUSHIK KARAVADI (R3)	HYDERABAD
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53	WP/5676/2020 IA 1/2020(Stay Petition)	P ANUSHA K RAGHUVVEER REDDY	R VINOD REDDY(SC FOR TSTRANSCO) K UDAYA SRI (R1) Y NAGI REDDY (R3)	KHAMMAM
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INTERLOCUTORY (REVIEW PETITIONS)

54	WP/5606/2008 IA 1/2023(Review Petition) IA 2/2023(Condone Delay Petition) IA 3/2023(Dispense with Petition) IA 4/2023(Stay Petition)	ANJALI AGARWAL GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA	A B LALITHA GAYATHRI	HYDERABAD
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FOR FURTHER HEARING

55	WA/711/2023 IA 1/2023(Suspension Petition)	P NARASIMHA	P S RAJASEKHAR GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R3) N V ANANTHA KRISHNA (R2)	HYDERABAD
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56	WA/714/2023 IA 1/2023(Direction Petition)	P NARASIMHA	P S RAJASEKHAR N V ANANTHA KRISHNA (R2) GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R4)	HYDERABAD
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FINAL HEARING

57	LAAS/312/2009	S SURENDER REDDY	GP FOR APPEALS PRATAP NARAYAN SANGHI (R34) N MUKUNDA REDDY RAVI (R33) MEMO FILED VIDE USR NO.76754/2021	ADILABAD
58	LAAS/692/2010	MOHD MANZOOR NAYEEM	GP FOR APPEALS GP FOR APPEALS (R1) SR-APP BY G.P.FOR APPEALS APPELLANT(2-EXPIRED)VIDE MEMO FILED VIDE USR NO.68113/2021	NIZAMABAD
59	LAAS/158/2012	V SRIHARI	GP FOR APPEALS	WARANGAL
60	LAAS/44/2019	A CHANDRA SHAKER	GP FOR APPEALS	ADILABAD
61	LAAS/3/2023	RAJESHWAR RAO GARIGE	GP FOR SECOND APPEALS	JAGTIAL
62	LAAS/4/2023	RAJESHWAR RAO GARIGE	GP FOR SECOND APPEALS	JAGTIAL
63	WA/663/2010	I MALLIKARJUNA SHARMA	GP FOR LABOUR S RAVINDRANATH (R10) KAILASH NATH P S S (R5) N V ANANTHA KRISHNA (R12) B SRIRAM KARTIK (R11)	HYDERABAD
64	WA/735/2012	A K JAYAPRAKASH RAO	G VISHWESHWAR REDDY K UDAYA SRI (R35)	MAHABUBNAGAR
65	WA/1194/2012 IA 1/2012(WAMP 2533/2012)(Fix an Early Date) IA 1/2018(Fix an Early Date) IA 1/2020(Fix an Early Date) WA/483/2013	T SHARATH	Y VENKATESHWARLU R RADHA KRISHNA MURTHY (R3)	HYDERABAD
66	WA/483/2013 IA 3/2014(WAMP 2763/2014)(Fix an Early Date) IA 1/2018(Fix an Early Date)	Y VENKATESHWARLU	T SHARATH	HYDERABAD
67	WA/148/2014 IA 1/2015(WAMP 969/2015)(Vacate Stay Petition)	SRINIVASA RAO MADIRAJU	GP FOR HIGHER EDUCATION P B VIJAY KUMAR (R9) P B VIJAY KUMAR	HYDERABAD
68	WA/149/2014 IA 2/2014(WAMP 415/2014)(Suspension Petition) WA/148/2014	SRINIVASA RAO MADIRAJU	GP FOR HIGHER EDUCATION	HYDERABAD
69	WA/611/2014 IA 3/2014(WAMP 1269/2014)(Suspension Petition) IA 4/2014(WAMP 3357/2014)(Vacate Stay Petition) WA/922/2014	P LAKSHMA REDDY	D LINGA RAO	WARANGAL
70	WA/922/2014	ZAKIR ALI DANISH (SC FOR TSNPDCL)	D LINGA RAO	WARANGAL
71	WA/1305/2014 IA 5/2014(WAMP 206233/2014)(Review Petition) IA 1/2019(Stay Petition)	CH SAMSON BABU	M L ALI D LINGA RAO (R5) P RAJASEKHAR D LINGA RAO (R7)	RANGA REDDY
72	WA/1539/2017 IA 1/2017(WAMP 2849/2017)(Condone Delay Petition)	G RAVI MOHAN	GP FOR LABOUR B MAYUR REDDY (SC FOR TSRTC) (R205)	WARANGAL

73	WP/10399/2004 IA 1/2008(WPMP 22710/2008)(Fix an Early Date)	M SURENDER RAO	GP FOR SERVICES I	WARANGAL
74	WP/19995/2008	JYOTHI ESWAR GOGINENI	GP FOR REVENUE	HYDERABAD
75	WP/28670/2008 IA 1/2008(WPMP 37524/2008)(Suspension Petition)	B NALIN KUMAR	K V SATYANARAYANA	HYDERABAD
76	WP/20001/2009 IA 1/2009(WPMP 26078/2009)(Suspension Petition)	S SRINIVAS REDDY	GP FOR REVENUE M/S BHARADWAJ ASSOCIATES (R25)	RANGA REDDY
77	WP/9680/2010 WP/9676/2010	VL N G K MURTHY	GP FOR REVENUE M V DURGA PRASAD (R9) MIR WAJID ALI KAMIL (R10) R VIJAYANANDAN REDDY (R12) P SUBASH (R11)	HYDERABAD
78	WP/9676/2010 IA 1/2021(Implead Petition)	ERANKI PHANI KUMAR	R VIJAYANANDAN REDDY (R3) M V DURGA PRASAD (R35) MIR WAJID ALI KAMIL (R34) JAWEED FAROOQUI (R36) S SRIDHAR SINGH	HYDERABAD
79	WP/23404/2010 IA 2/2022(Receive Docs Petition)	M S SRINIVASA IYENGAR	B MAHENDER REDDY	HYDERABAD
80	WP/33860/2010 IA 1/2010(WPMP 42885/2010)(Direction Petition)	T SURYA SATISH A VENKAT LAXMA REDDY	GP FOR REVENUE GP FOR EDUCATION (R1) SC FOR TG MPPS GPPS (R2)	RANGA REDDY
81	WP/266/2011 IA 4/2011(WPMP 1594/2011)(Vacation Motion Letter)	VIVEK JAIN	GP FOR REVENUE P SRI RAGHU RAM (R22)	HYDERABAD
82	WP/2364/2011 IA 1/2011(WPMP 2936/2011)(Stay Petition) IA 1/2015(WPMP 220291/2015)(Fix an Early Date) IA 1/2024(Receive Docs Petition)	B CHANDRASEN REDDY	GP FOR REVENUE B ADINARAYANA RAO (R175)	HYDERABAD
83	WP/5048/2011	MIRZA NISAR AHMED BAIG	M A K MUKHEED K SESHARAJYAM (R10) GP FOR REVENUE (R11)	HYDERABAD
84	WP/11414/2011 IA 1/2011(WPMP 13979/2011)(Suspension Petition) IA 1/2020(Vacate Stay Petition) IA 2/2020(Fix an Early Date)	V RAVINDER RAO	C APPAIAH SHARMA	MEDAK
85	WP/19324/2011 IA 2/2011(WPMP 23338/2011)(Stay Petition) WP/19015/2011	P SRI RAGHU RAM	GP FOR REVENUE	HYDERABAD
86	WP/19015/2011	P SRI RAGHU RAM	GP FOR REVENUE	HYDERABAD

87	WP/22919/2011 IA 1/2013(WVMP 1220/2013)(Vacate Stay Petition) IA 1/2014(WPMP 32953/2014)(Direction Petition) IA 1/2019(Permission Petition)	PASHAM KRISHNA REDDY	CHETLURU SREENIVAS (R4) CHETLURU SREENIVAS	RANGA REDDY
88	WP/28120/2011 IA 1/2012(WPMP 33588/2012)(Direction Petition) IA 2/2012(WPMP 33589/2012)(Direction Petition) IA 1/2013(WPMP 90472/2013)(Direction Petition) IA 2/2013(WPMP 90473/2013)(Direction Petition) IA 3/2013(WPMP 90474/2013)(Direction Petition) IA 4/2013(WPMP 90475/2013)(Direction Petition)	N R BHAGAVAN	S VIJAYA PRASHANTH (R12)	RANGA REDDY
89	WP/28473/2011 IA 2/2011(WPMP 35165/2011)(Direction Petition)	RAJAGOPALLAVAN TAYI	GP FOR REVENUE	HYDERABAD
90	WP/9672/2012 IA 1/2012(WPMP 12227/2012)(Direction Petition)	Y V ANIL KUMAR	GP FOR SERVICES I (AP) D RAMESH (R4)	HYDERABAD
91	WP/13350/2012 IA 1/2012(WVMP 3956/2012)(Vacate Stay Petition) IA 5/2012(WPMP 71520/2012)(Vacation Motion Letter)	VENKAT RAGHU RAMULU	GP FOR REVENUE GP FOR ASSIGNMENT GP FOR ASSIGNMENT (R28)	HYDERABAD
92	WP/30627/2012 WP/11011/2011	SATYANARAYANA PEDDAPALLY	GP FOR SERVICES I	KARIMNAGAR
93	WP/11011/2011	S V INDIRA GODA SIVA	GP FOR REVENUE	KARIMNAGAR
94	WP/30692/2012 IA 1/2012(WPMP 39150/2012)(Fix an Early Date)	A PHANI BHUSHAN VISSA VENKATESWARA RAO	ANJALI AGARWAL AJAY KUMAR KULKARNI (R5) B NARASIMHA SARMA (R15)	HYDERABAD
95	WP/13272/2013 IA 1/2013(WPMP 16296/2013)(Direction Petition) IA 1/2020(Amendment Petition) IA 1/2021 (Implead Petition) IA 2/2021 (Implead Petition)	B MAHENDER REDDY	GP FOR GENERAL ADMINISTRATION THE ADVOCATE GENERAL G VIVEKANANDA(SC FOR APPSC HYD) (R14) GP FOR SERVICES III (R16) NEMALI PRAMOD (SC FOR APPSC) (R3) GP FOR WOMEN DEV CHILD WELFARE (R15) ADDL ADVOCATE GENERAL (R2) THE ADVOCATE GENERAL (R17)	HYDERABAD
96	WP/13757/2013 IA 1/2013(WPMP 16840/2013)(Direction Petition)	O MANOHER REDDY	GP FOR REVENUE MD GHULAM SARWAR (R25)	HYDERABAD
97	WP/30334/2013 IA 1/2013(WPMP 37654/2013)(Suspension Petition)	K SURESH REDDY	GP FOR ASSIGNMENT	HYDERABAD

98	WP/30393/2013 IA 1/2013(WPMP 37737/2013)(Direction Petition)	SAI BABA ITAPU	GP FOR REVENUE S NIRANJAN REDDY (R8) GP FOR ASSIGNMENT (R7)	RANGA REDDY
99	WP/3343/2017 IA 1/2018(Fix an Early Date) WP/12436/2018	MANOJ MAHARAJ GANJI	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA P SARADA (SC FOR BSNL) (R2) P SARADA (SC FOR BSNL) (R13) WP.No.40004/2015 Single Bench (Service)	HYDERABAD
100	WP/12436/2018 IA 1/2018(Suspension Petition) IA 2/2018(Permission Petition)	MANOJ MAHARAJ GANJI	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA P SARADA (SC FOR BSNL) (R2)	HYDERABAD